

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.  
CONTEMPT PETITION NO: 105 OF 2003 IN OA 410/1995.  
THIS THE 16<sup>TH</sup> DAY OF MAY, 2005

HON'BLE SHRI SHANKAR RAJU MEMBER (J)  
HON'BLE SHRI S.P. ARYA MEMBER (A)

Krishna Gopal, aged about 67 years son of Late  
Parmanand, R/o 346/133-D, Mehndiganj, Lucknow.

Applicant

By Advocate: Shri Som Kartik.

VERSUS

Varun Bharatwal, working on the post of Divisional  
Railway Manager, Northern Railway, Moradabad.

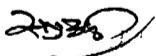
Respondents.

BY Advocate: Shri Praveen Kumar for Shri Anil  
Srivastava.

ORDER (ORAL)

BY HON SHRI SHANKAR RAJU MEMBER (J)

In the light of the Writ Petition pending  
before the Hon'ble High Court of Judicature at  
Allahabad, Lucknow Bench, this C.C.P. is disposed of.  
Notices are discharged with liberty to either of the  
parties to revive the case at appropriate stage on the  
basis of decision of the Hon'ble High Court.

  
(S.P. ARYA)

MEMBER (A)

  
(SHANKAR RAJU)

MEMBER (J)

HLS/